

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:2995
ANSWERED ON:07.08.2015
Processing Units of Herbal Medicines
K. Shri Parasuraman

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government has set up/ proposes to set up processing units of herbal medicines in the country;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government proposes to hand over the plantation of herbal plants to Eco Task Force of ex-servicemen;
- (d) if so, the details thereof;
- (e) whether the Government proposes to procure herbal saplings from the Forest Research Institute in Dehradun and plant them on the bank of the river Ganga in Uttarakhand; and
- (f) if so, the details thereof?

Answer

(a) & (b): To fill in the critical gaps in the sector especially related to standardization, quality assurance and control, productivity, marketing, infrastructure and capacity building through a cluster based approach, preferably for classical ASU and Homoeopathic drugs, the

-2-

Government has launched scheme for Development of AYUSH Clusters. So, far 10 clusters have been sanctioned. The details are as follows: -

S. No Name of Institutions / SPVs

- 1 Lepakshi Ayush Park Pvt. Ltd., Anantapur, Andhra Pradesh
- 2 Ayurpark Health Care Limited, Bangalore, Karnataka
- 3 CARE Keralam, Thrissur, Kerala
- 4 Maharashtra Ayurved Center Pvt. Ltd., Pune, Maharashtra
- 5 Konkan Ayur Pharma Pvt. Ltd., Dist. : Ratnagiri, Maharashtra
- 6 Rushikulya Ayurvedic Cluster Pvt Ltd, Ganjam, Orissa
- 7 Herbal Health Research Consortium Pvt. Ltd. Amritsar, Punjab.
- 8 Ayushraj Enterprises Pvt. Ltd; Jaipur, Rajasthan
- 9 Traditional Ayurveda Cluster of Tamilnadu, Tamilnadu
- 10 Sanskar Ayush Medicare Pvt Ltd., Haridwar, Uttrakhand

National Medicinal Plants Board under its Centrally Sponsored Scheme of "National Mission on Medicinal Plants" (presently merged under Centrally Sponsored Scheme of National AYUSH Mission) provides financial assistance to set up processing units for production of value added items. State-wise details of processing units set up under the said Scheme is as below:

S. No Name of States Processing Unit (in nos.)

- 1 Andhra Pradesh 1
 - 2 Assam 1
 - 3 Chhattisgarh 1
 - 4 Karnataka 1
 - 5 Maharashtra 1
- Total 5

Under the Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" of NMPB support has also been provided to setup semi-processing units to different State Forest Departments. State/UT-wise details of supports provided for set up of semi-processing units of medicinal plants is as below:

S.No. States/ UTs No. of processing unit supported

- 1 Madhya Pradesh 55
- 2 Odisha 23

3 Gujarat 3
4 Jharkhand 32
5 Sikkim 5
6 Tripura 6
7 West Bengal 20
Total 144

-3-

(c) & (d): As per revised Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" of 12th FYP a new component i.e. engaging Eco Task Force for rehabilitation of critical Medicinal Plants Habitats has been added.

As per the revised guideline project based support to these Eco Task Forces involving Ex-servicemen for plantation of medicinal plants has to be provided.

(e) & (f): As per the information of National Mission for Clean Ganga (NMCG) and Indian Council of Forestry Research & Education (ICFRE), the Forest Research Institute (FRI) is in process of preparing DPR of plantation along the river Ganga in consultation with the State Forest department in five stem states through which Ganga is flowing. Saplings of herbal plants would, however, be raised and planted by the Uttarakhand Forest Department during the implementation of the DPR.
